



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़  
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 09.03.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
<b>Author: Sh. Laliet Kumar, JM</b>		<b>Co-Author: Sh. Manoj Kumar Aggarwal, AM</b>				
1 & 2	ITA Nos. 1876 & 1877/Chd/25	Bahadurgarh Shiksha Sabha	A	09.03.2026	09.03.2026	Allowed
3 to 5	ITA Nos. 913 to 915/Chd/25	Shiv Shakti Oil Mills	A	09.03.2026	09.03.2026	Allowed
<b>Author: Sh. Manoj Kumar Aggarwal, AM</b>		<b>Co-Author: Sh. Rajpal Yadav, VP</b>				
1	ITA No. 742/Chd/2009	ACIT Vs Venus Remedies Ltd.	B	02.02.2026	09.03.2026	Dismissed
2 & 3	MA Nos. 152 & 153/Chd/2025	Tif Foundation	B	24.02.2026	09.03.2026	Dismissed
4	MA No. 79/Chd/2025	Janta Land Promoters P. Ltd.	A	09.03.2026	09.03.2026	Allowed
5	MA No. 104/Chd/2025	Sh. Gurinder Makkar	A	09.03.2026	09.03.2026	Dismissed
<b>Author: Sh. Manoj Kumar Aggarwal, AM</b>		<b>Co-Author: Sh. Laliet Kumar, JM</b>				
1 to 5	ITA Nos. 343 to 346 & 445/Chd/25	Sh. Arvind Kumar Aggarwal	B	10.12.2025	09.03.2026	Partly Allowed
6 to 8	ITA Nos. 324, 427 & 428/Chd/25	Sh. Rohit Aggarwal	B	10.12.2025	09.03.2026	Partly Allowed
9 to 13	ITA Nos. 329, 330, 333 to 335/Chd/25	Smt. Sangeeta Aggarwal	B	10.12.2025	09.03.2026	Partly Allowed
14	ITA No. 747/Chd/25	Sh. Bhagwan Singh	B	26.02.2026	09.03.2026	Allowed
15	ITA No. 1612/Chd/25	Ms. Aarti Gupta	B	26.02.2026	09.03.2026	Allowed

  
Assistant Registrar